

**Black money stashed in Swiss Banks**

200. SHRI TARUN VIJAY: Will the Minister of FINANCE be pleased to state:

- (a) the status of Government's commitment to get Indian black money stashed in Swiss banks;
- (b) whether Government is seriously pursuing the matter;
- (c) the status of the progress made so far; and
- (d) the quantum of Indian black money Government thinks is deposited in the Swiss Banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) to (c) The Government has adopted a five pronged strategy in this regard which is summarized as under:

- a. Joining the global crusade against 'black money' (for example our action in G 20, Global Forum on Transparency and Exchange of Information for Tax Purposes, Task Force on Financial Integrity and Economic Development, Financial Action Task Force, UN, OECD, etc.)
- b. Creating an appropriate legislative framework: (Various anti tax evasion measures legislated in existing Act and proposed in the DTC, New DTAA's and TIEAs, amend existing DTAA's)
- c. Setting up institutions for dealing with Illicit Funds; (10 Income Tax Overseas Units, dedicated computerized Exchange of Information [EOI Unit], FIU)
- d. Developing systems for implementation (new manpower policy); and
- e. Imparting skills to the manpower for effective action (constant training for skill development).

(d) There is no credible information regarding the quantum of black money. The Government has commissioned a study by three national-level institutes to estimate the quantum of black money inside and outside the country. The study will be completed in a period of 18 months.

**Outstanding farm loan**

201. SHRI SHYAMAL CHAKRABORTY: Will the Minister of FINANCE be pleased to state:

- (a) the amount of farm loan outstanding to banks in the last financial year;
- (b) the number of farmers who have benefited from loan waiver by Government in the last three years, State-wise and year-wise;
- (c) whether Government has any estimate of loan farmers owed to private money lenders; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
 (a) The amount of total farm loan outstanding at the end of March, 2010 was Rs.463321.44 crore.

(b) In respect of Public Sector Banks, Private Sector Banks and Local Area Banks, 104 lakh from loan accounts have been benefited under Agricultural Debt Waiver and Debt Relief Scheme(ADWDRS), 2008.

In respect of Regional Rural Banks (RRBs) and Cooperative Banks, 186.92 lakh farm loan accounts have been benefited under ADWDRS 2008. State wise details is given in the Statement (See below).

- (c) No, Sir.
- (d) Does not arise.

**Statement**

*Number of accounts - State-wise, Agency-wise for Cooperative Banks  
 and RRBs under ADWDR Scheme-2008 as on 25.07.2011\**

Sl. No.	Name of the State/Bank	Debt Waiver	DWGRM	Debt Relief	DR GRM	Total
		No. of A/cs.	No. of A/cs.	No. of A/cs.	No. of A/cs.	No. of A/cs.
a	b	c	e	g	i	k
<b>Consolidated Positions</b>						
	SCBs	11003903	107268	1768903	0	12880074
	SLDBs	1662249	24238	247333	221	1934041

a	b	c	e	g	i	k
	RRBs	3361826	12462	501372	2340	3878000
	Total	16027978	143968	2517608	2561	18692115
<b>1</b>	<b>Andaman &amp; Nicobar</b>					
	SCB	715	0	0		715
	SLDB (No LDB)	0	0	0		0
	RRBs (No RRB)	0	0	0		0
	SUB TOTAL	715	0	0	0	715
<b>2</b>	<b>Andhra Pradesh</b>					
	SCB	2485515	228	261611		2747354
	SLDB (No LDB in AP)	0	0	0		0
	RRBs	535066	51	107011		642128
	SUB TOTAL	3020581	279	368622	0	3389482
<b>3</b>	<b>Arunachal Pradesh</b>					
	SCB	11320	0	29		11349
	SLDB (No LDB)	0	0	0		0
	RRBs	1013	37	0		1050
	SUB Total	12333	37	29	0	12399
<b>4</b>	<b>Assam</b>					
	SCB	13576	0	19		13595
	SLDB	95	0	13		108
	RRBs	72253	0	1676		73929
	SUB TOTAL	85924	0	1708	0	87632

a	b	c	e	g	i	k
<b>5</b>	<b>Bihar</b>					
	SCB	317028	4673	0	0	321701
	SLDB	15547	0	0	0	15547
	RRBs	449669	5	14701	2228	466603
	<b>SUB TOTAL</b>	<b>782244</b>	<b>4678</b>	<b>14701</b>	<b>2228</b>	<b>803851</b>
<b>6</b>	<b>Delhi</b>					
	SCB	453	0	100		553
	SLDB (No LDB)	0	0	0		0
	RRBs (No RRB)	0	0	0		0
	<b>SUB TOTAL</b>	<b>453</b>	<b>0</b>	<b>100</b>	<b>0</b>	<b>553</b>
<b>7</b>	<b>Goa</b>					
	SCB	2907	1	131		3039
	SLDB (No LDB)	0	0	0		0
	RRBs (No RRB)	0	0	0		0
	<b>SUB TOTAL</b>	<b>2907</b>	<b>1</b>	<b>131</b>	<b>0</b>	<b>3039</b>
<b>8</b>	<b>Gujarat</b>					
	SCB	314448	0	128149		442597
	SLDB	9941	0	0		9941
	RRBs	28709	0	10408		39117
	<b>SUB TOTAL</b>	<b>353098</b>	<b>0</b>	<b>138557</b>	<b>0</b>	<b>491655</b>
<b>9</b>	<b>Haryana</b>					
	SCB	261229	164	91582		352975
	SLDB	49310	19	10094		59423
	RRBs	18991	28	7423		26442
	<b>SUB TOTAL</b>	<b>329530</b>	<b>211</b>	<b>109099</b>	<b>0</b>	<b>438840</b>

a	b	c	e	g	i	k
<b>10</b>	<b>Himachal Pradesh</b>					
	SCB (Inc 1195 PACS)	113836	64	567		114467
	SLDB	10986	0	1060		12046
	RRBs	8294	1	133		8428
	<b>SUB TOTAL</b>	<b>133116</b>	<b>65</b>	<b>1760</b>	<b>0</b>	<b>134941</b>
<b>11</b>	<b>Jammu and Kashmir</b>					
	SCB	17929	0	0		17929
	SLDB	576	0	72		648
	RRBs	5414	0	0		5414
	<b>SUB TOTAL</b>	<b>23919</b>	<b>0</b>	<b>72</b>	<b>0</b>	<b>23991</b>
<b>12</b>	<b>Jharkhand</b>					
	SCB	36736	0	0		36736
	SLDB (No LDB)	0	0	0		0
	RRBs	168733	52	2680		171465
	<b>SUB TOTAL</b>	<b>205469</b>	<b>52</b>	<b>2680</b>	<b>0</b>	<b>208201</b>
<b>13</b>	<b>Karnataka</b>					
	SCB	164964	9998	20005		194967
	SLDB	77456	501	25780		103737
	RRBs	239423	240	135125		374788
	<b>SUB TOTAL</b>	<b>481843</b>	<b>10739</b>	<b>180910</b>	<b>0</b>	<b>673492</b>
<b>14</b>	<b>Kerala</b>					
	SCB	524756	73573	2580		600909
	SLDB	126723	0	3642		130365
	RRBs	126669	17	1136		127822
	<b>SUB TOTAL</b>	<b>778148</b>	<b>73590</b>	<b>7358</b>	<b>0</b>	<b>859096</b>

a	b	c	e	g	i	k
<b>15</b>	<b>Madhya Pradesh</b>					
	SCB	870103	0	158037		1028140
	SLDB	115394	1103	- 43311		159808
	RRBs	77202	1517	41107		119826
	<b>SUB TOTAL</b>	<b>1062699</b>	<b>2620</b>	<b>242455</b>	<b>0</b>	<b>1307774</b>
<b>16</b>	<b>Chhattisgarh</b>					
	SCB	270165	1463	93812	0	365440
	SLDB	10226	582	4869	221	15898
	RRBs	52147	2	9718	2	61869
	<b>SUB TOTAL</b>	<b>332538</b>	<b>2047</b>	<b>108399</b>	<b>223</b>	<b>443207</b>
<b>17</b>	<b>Maharashtra</b>					
	SCB	2197706	1492	647075		2846273
	SLDB	98687	0	37834		136521
	RRBs	72044	455	38597		111096
	<b>SUB TOTAL</b>	<b>2368437</b>	<b>1947</b>	<b>723506</b>	<b>0</b>	<b>3093890</b>
<b>18</b>	<b>Manipur</b>					
	SCB	41210	0	105		41315
	SLDB	30	23	2		55
	RRBs	16780	0	32		16812
	<b>SUB TOTAL</b>	<b>58020</b>	<b>23</b>	<b>139</b>	<b>0</b>	<b>58182</b>
<b>19</b>	<b>Meghalaya</b>					
	SCB	4855	0	20		4875
	SLDB (No LDB)	0	0	0		0
	RRBs	5673	0	5		5678
	<b>SUB TOTAL</b>	<b>10528</b>	<b>0</b>	<b>25</b>	<b>0</b>	<b>10553</b>

a	b	c	e	g	i	k
<b>20</b>	<b>Mizoram</b>					
	SCB	1550	0	0		1550
	SLDB (No LDB)	0	0	0		0
	RRBs	5510	0	310		5820
	<b>SUB TOTAL</b>	<b>7060</b>	<b>0</b>	<b>310</b>	<b>0</b>	<b>7370</b>
<b>21</b>	<b>Nagaland</b>					
	SCB	10813	0	0		10813
	SLDB (No LDB)	0	0	0		0
	RRBs	1091	0	5		1096
	<b>SUB TOTAL</b>	<b>11904</b>	<b>0</b>	<b>5</b>	<b>0</b>	<b>11909</b>
<b>22</b>	<b>Pondicherry</b>					
	SCB	6713	0	129		6842
	SLDB	303	0	0		303
	RRBs	0	0	0		0
	<b>SUB TOTAL</b>	<b>7016</b>	<b>0</b>	<b>129</b>	<b>0</b>	<b>7145</b>
<b>23</b>	<b>Orissa</b>					
	SCB	1038201	186	14798		1053185
	SLDB	92130	3583	1834		97547
	RRBs	325836	6544	14736		347116
	<b>SUB TOTAL</b>	<b>1456167</b>	<b>10313</b>	<b>31368</b>	<b>0</b>	<b>1497848</b>
<b>24</b>	<b>Punjab</b>					
	SCB	90	1	12472		12563
	SLDB	27	0	18181		18208
	RRBs	6	5	2564		2575
	<b>SUB TOTAL</b>	<b>123</b>	<b>6</b>	<b>33217</b>	<b>0</b>	<b>33346</b>

a	b	c	e	g	i	k
<b>25</b>	<b>Rajasthan</b>					
	SCB	378957	1182	284565	0	664704
	SLDB	109768	1429	54413	0	165610
	RRBs	113843	109	39932	1	153885
	<b>SUB TOTAL</b>	<b>602568</b>	<b>2720</b>	<b>378910</b>	<b>1</b>	<b>984199</b>
<b>26</b>	<b>Tamil Nadu</b>					
	SCB	90264	3	13442		103709
	SLDB	0	0	0		0
	RRBs	41991	6	5641		47638
	<b>SUB TOTAL</b>	<b>132255</b>	<b>9</b>	<b>19083</b>	<b>0</b>	<b>151347</b>
<b>27</b>	<b>Sikkim</b>					
	SCB	529	0	7		536
	SLDB (No LDB)	0	0	0		0
	RRBs (No RRB)	0	0	0		0
	<b>SUB TOTAL</b>	<b>529</b>	<b>0</b>	<b>7</b>	<b>0</b>	<b>536</b>
<b>28</b>	<b>Tripura</b>					
	SCB	18553	0	0		18553
	SLDB	987	0	5		992
	RRBs	7280	0	24		7304
	<b>SUB TOTAL</b>	<b>26820</b>	<b>0</b>	<b>29</b>	<b>0</b>	<b>26849</b>
<b>29</b>	<b>Uttar Pradesh</b>					
	SCB	1066871	1793	37616	0	1106280
	SLDB	894908	16996	46079	0	957983
	RRBs	844366	3364	67165	109	915004
	<b>SUB TOTAL</b>	<b>2806145</b>	<b>22153</b>	<b>150860</b>	<b>109</b>	<b>2979267</b>

a	b	c	e	g	i	k
<b>30</b>	<b>Uttaranchal</b>					
	SCB	72048	37	1661		73746
	SLDB (No LDB)	0	0	0		0
	RRBs	9790	0	725		10515
	<b>SUB TOTAL</b>	<b>81838</b>	<b>37</b>	<b>2386</b>	<b>0</b>	<b>84261</b>
<b>31</b>	<b>West Bengal</b>					
	SCB	669863	12410	391		682664
	SLDB	49155	2	144		49301
	RRBs	134033	29	518		134580
	<b>SUB TOTAL</b>	<b>853051</b>	<b>12441</b>	<b>1053</b>	<b>0</b>	<b>866545</b>
	<b>GRAND TOTAL</b>	<b>16027978</b>	<b>143968</b>	<b>2517608</b>	<b>2561</b>	<b>18692115</b>

\* The data base maintained is cumulative and therefore position given is from the inception of the scheme

#### State levies on petro-products

202. SHRI R.C. SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Minister has asked all the Chief Ministers to reduce State levies on diesel, kerosene, petrol and cooking gas to provide relief to the common man and mitigate the impact of the recent price hike;

(b) if so, the details thereof and the response of the State Government's thereto; and

(c) the details of the State levies on these items before and after the changes made, if any?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) to (c) A letter was written by the Union Finance Minister to the Chief Ministers of all the States on 26th June, 2011 requesting them to consider reducing State levies like sales tax/VAT on Diesel, Kerosene and Domestic LPG in line with the duty cuts undertaken by the Central Government, so as to provide some relief to the common man. It was an advisory and States were not requested to